

29/1/20  
16/1/22

Declaration of Assets and Liabilities

Year 2022

I, Kalpana Kumari, son/daughter/wife of Manoj Kumar,  
aged 52 years, belonging to Bihar Legislative Assembly  
service and presently working as Assistant Sub Marshal  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2577  
18/02/22

| Sr. No. | Description                                                                   | Self                                                      | Spouse Name(S)                        | Dependant-1 Name               | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|-----------------------------------------------------------|---------------------------------------|--------------------------------|------------------|-----------------------|
| (i)     | Cash SBI                                                                      | 450000/-                                                  |                                       |                                |                  |                       |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Postoffice RD. Monthly 3000/-<br>Postoffice Savings 76000 |                                       |                                |                  |                       |
| (iii)   | Bonds, Debentures and Shares in companies                                     | SHARA 30000/-                                             | LIC 10000/-                           |                                | x                | x                     |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc.         | LIC 92000/-                                               | x                                     | 34000/-                        | x                | x                     |
| (v)     | Motor Vehicles (details of make, etc.)                                        |                                                           | Bullet BR03R 4143 CT100-BR0100 - 6723 | Dusley BROICE 3527 BROICE 5173 |                  |                       |
| (vi)    | Jewellery (give details of weight and value)                                  | 200 gm Gold<br>100 gm Silver                              |                                       |                                |                  |                       |
| (vii)   | Other assets, such as values of claims / interests                            |                                                           |                                       |                                |                  |                       |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self                                           | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | Dhandhara ChaK Bua 15 DHO R 15/11/03 रवेसा-269 |                |                  |                  |                       |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      |                                                | 10 पूर बरना    |                  |                  |                       |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value |                                                |                |                  |                  |                       |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            |                                                |                |                  |                  |                       |
| (v)     | Others (such as interest in property)                                                                                                       |                                                |                |                  |                  |                       |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a)     | (i) Loans from Banks                                                                    |                                                                     |                                |
|         | (ii) Loans from financial institutions                                                  | x                                                                   | y                              |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | y                                                                   | y                              |
|         | (b) dues to departments dealing with supply of water                                    | y                                                                   | x                              |
|         | (c) dues to departments dealing with supply of electricity                              | x                                                                   | y                              |



|     |                                                                                                                                                     |                       |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|--|
|     | (d) dues to departments dealing with telephones                                                                                                     |                       |  |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      |                       |  |
|     | (f) Other dues, if any                                                                                                                              |                       |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN Card - BTGPK4488Q |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             |                       |  |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              |                       |  |
|     | (iv) Property Tax                                                                                                                                   |                       |  |

### C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kalpana Kumari

Name of Employee: Kalpana Kumari

Designation: Assistant sub Marshal

Department: Marshal Branch

Place: Patna

Date: 16/2/22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

16/2/22